

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 74 OF 2013**

**&**  
**IA-120 of 2013**

**Dated : 10<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Paschim Gujarat Vij Co. Ltd. & Anr ..... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**

**Counsel for the Respondent(s):**

**ORDER**

**Admit.** Issue notice to Respondent No. 1 and Respondent No. 2 returnable on 01.05.2013. Notice to be issued in the I.A. also. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **1.5.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ak/vt